

**Foreign Assistance for Promotion of
Tourism in Gujarat**

5857. SHRI CHHITUBHAI GAMIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal to develop tourism in some areas of Gujarat with the foreign assistance; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Licences for Fax Pay-Phones

5858. SHRI LAL BABU RAI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have issued licences to the several manufacturers of Fax Cordless telephone and Pay-phone who have not started their production so far;

(b) if so, the names of these manufacturers and the instruments for which the licence have been given, with reasons thereof;

(c) whether any action has been taken against them; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir. All manufacturers to whom Industrial licences were issued for Fax, Cordless telephones & payphones have started production.

(b) to (d). Does not arise.

[*English*]

De-Silting of Reservoirs in Kerala

5859. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the storage capacity of reservoirs in Kerala is reducing due to the presence of silt;

(b) whether the Government of Kerala has sought any financial and technical assistance for de-silting of these reservoirs;

(c) if so, the details thereof; and

(d) the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Silting of reservoir is a natural phenomenon. Provisions are made in the reservoirs for accommodating the silt.

(b) No, Sir.

(c) and (d). Do not arise.

**Financing of Deep Sea Fishing Units by
SCICI**

5860. SHRI G. GANGA REDDY: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of deep sea fishing units financed by the erstwhile Shipping Development Fund Committee (SDFC) and Shipping Credit and Investment Company Limited (SCICI);

(b) the number of them are financial defaulters;

(c) whether the Union Government have

extended the schemes for rehabilitation of deep sea fishing industry to the units financed by SDFC and SCICI;

(d) if so, the details thereof; and

(e) if not, the reasons therefore?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRITARUGOGOI): (a) 85 and 11 deep sea fishing units were financed by erstwhile Shipping Development Fund Committee (SDFC) and Shipping Credit and Investment Company Ltd (SCICI) respectively.

(b) Out of the 85 units financed by erstwhile shipping Development Fund Committee (SDFC) 73 are defaulters. Out of the 11 units financed by Shipping Credit and Investment Company Ltd. (SCICI) 6 are defaulters.

(c) to (e). Due to the various problems such as low Shrim Catch, increase in price of fuel oil, fall in price of Shrimp in international market, crew agitation etc., the Shipping Development Fund Committee assisted fishing companies represented to the Government for providing rehabilitation package for revival of sick units. After due consultation with the fishing industry was announced in April, 1991 which was further liberalised approved under this scheme. No rehabilitation of 42 companies have been approved under this cheme. No rehabilitation package has been extended to the fishing units financed by the Shipping Credit and investment Company of India Ltd.

Repairing of Telephones in Delhi

5861. SHRI B.L. SHARMA PREM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of pushbutton telephones lying pending for repair in Delhi;

(b) whether the Government propose to get them repaired or declared unsevicable; and

(c) if so, the details thereof,

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) the no. of pushbutton telephones lying pending for repairs in MTNL Delhi is 65894.

(b) and (c). the telephones are being repaired. The faulty push button telephones were earlier being repaired through the authorised companies. Recently, arrangements have been made to repair them locally in in-house repair shops.

[*Translation*]

Suggestion and Complaint in C.W.C.

5862. SHRI ANAND RATNA MAURYA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the purpose for keeping the suggestion and complaint box at the headquarter of Central Water Commission; and

(b) the number of suggestions received during each month of 1992 and the number of suggestions on which no action was taken and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) A suggestion box has been kept at the Head Quarter of Central Water Commission to receive suggestions on technical matters.

(b) No suggestions were received during the year 1992.

[*English*]

Cold Chain Scheme, Kerala

5863. PROF. K.V. THOMAS: Will the Minister of FOOD PROCESSING